

F.No. 01(03)/Roster/CESTAT/2025-part-II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066


Dated: 22.08.2025

**ORDER NO. 155 of 2025**

Hon'ble President is pleased to partially modify the roster order no. 102 of 2025 for  
**CESTAT, New Delhi on 25.08.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 25.08.2025	Hon'ble Mr. Justice Dilip Gupta, President	Chamber work.
	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters.

By Order

  
(Harshita Pandey)  
Deputy Registrar

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SPS to Hon'ble President/ Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar,  
CESTAT, New Delhi /Bar Association, New Delhi/O/o Chief Commissioner (AR), New Delhi /Notice  
Board/Website/Guard File/Office Copy.

  
Deputy Registrar

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**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066


Dated: 22.08.2025

**ORDER NO. 156 of 2025**

Hon'ble President is pleased to partially modify the roster order no. 102 of 2025 for  
CESTAT, New Delhi on **22.08.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 22.08.2025	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters.
	Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Chamber work.

By Order

  
(Harshita Pandey)  
Deputy Registrar

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